

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2687
ANSWERED ON:17.08.2004
POTABLE WATER FROM RIVER NARMADA
Joshi Shri Kailash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any survey regarding potable water from river Narmada in Shahganj, Bhopal was conducted by Narmada Hydroelectric Development Corporation;
- (b) if so, the details thereof;
- (c) the details of the project report submitted to the Union Government;
- (d) the detailed estimated cost of the project and ways to finance the project together with the share of State Government of Madhya Pradesh;
- (e) whether the Central Public Health Engineering and Environmental Organization has cleared the project;
- (f) if not, the reasons therefor; and
- (g) the time by which the project is likely to be started and the proposed date of completion?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a): Yes, Sir.

(b): Narmada Hydroelectric Development Corporation had prepared Detailed Project Report (DPR) for drawal of 196 million liters per day (mld) of raw water from Narmada river through intake at Hirani village near Shahganj and pumping the same after treatment through 67 kms. long pipe-line upto the proposed Master Balancing Reservoir at Jail Hill at an estimated cost of Rs.285 crore.

(c): Public Health Engineering Department of Govt. of Madhya Pradesh had subsequently submitted a modified DPR at an estimated cost of Rs. 298 crore based on the same source, i.e. Narmada river at Hirani village near Shahganj.

(d): The State Government has informed that the estimated cost at current prices is Rs.300 crore approximately which is proposed to funded as under:-

- (i) Special Central assistance from GOI. Rs. 100 crore.
- (ii) Loan assistance from HUDCO Rs. 100 crore.
- (iii) Budgetary support from State Rs. 100 crore. Government.

(e): No, Sir.

(f): Modified DPR submitted by Govt. of Madhya Pradesh has been examined from technical angle by the Central Public Health & Environmental Engineering Organisation (CPHEEO) and necessary comments have been sent to the State Department for clarifications/compliance.

(g): State Government has not indicated any definite time for starting and completing the project.